

Declaration of Assets and Liabilities

Year 2022

RADHE SHYAM

son/daughter/wife of **LATE KHIRAN MAHTO**

aged **48** years, belonging to **DRIVER**

service and presently working as **DRIVER**

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	wife Spouse Name(s)	son Dependant-1 Name	son Dependant-2 Name	son Dependant-3 Etc. Name
(i)	Cash	NIL	NIL	NIL	20,000/-	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	70,000/-	72,000/-	NIL	NIL	25,000/-
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LIC ONE (50,000/-)	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	ONE (motor cycle)	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	10g gold 45,000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Radhe Shyam

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	100%	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1.5 decimal	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	1.5 decimal	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	1.5 decimal	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I, Bihar Vidhan Mandal	3,00,000/-
	(ii) Loans from financial institutions	NO	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NO	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C. Personal Details

GPF/GPF/PRAN No.

110013919375

Gender

M (M/F)

Date of Birth

3 0 1 2 1 9 7 3 (DD/MM/YYYY)

Class/Group

C (A/B/C)

Cadre

B.S.S. Service

(Full Name e.g. B.S.S. Bihar Administrative Service)

B.S.S. Bihar Secretariat Service etc.)

Home District

SHEIKHPURA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Radhe Shyam

Name of Employee

RADHE SHYAM

Designation

DRIVER

Department

BIHAR VIDHAN SABHA

Place: Patna

Date: 4/02/22

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.